

(b) & (c). Apart from the application of the reservation rules in recruitment, reservation in posts filled by selection in non-gazetted categories was introduced with effect from 4-1-57, in posts filled on the basis of seniority-cum-fitness from 27-11-72 and in promotion by selection from Class III to Class II and from Class II to Class I with effect from 20-7-74. Reservation is provided

Recruitment categories

	Quota reserved		Number recruited	
	S.C.	S.T.	S.C.	S.T.
Class I	Recruitment is made by the U.P.S.C.			
Class II	Normally posts are filled by promotion from Class III. Only in certain categories recruitment is made by U.P.S.C.			
Class III	1506	1013	1656	1084
Class IV	4249	3977	52,0	5994
<i>Promotional Categories :</i>				
Class I & II	67	30	86	13
Class III	5529	3351	5675	1664
Class IV	3055	1832	3483	1096

Efforts will continue to be made to clear the shortfall at the earliest possible opportunity. For this purpose relaxations and concessions are allowed to Scheduled Caste and Scheduled Tribe candidates both in recruitment and promotion.

Reservation of posts for Scheduled Castes/Tribes in the Ministry of Chemicals and Fertilizers and its Undertakings

366, SHRI SHEO SAMPAT: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the percentage reserved for Scheduled Castes and Scheduled Tribes for various categories of posts from bottom to top in his Ministry, its various departments, attached

on the number of vacancies filled in a particular recruitment year and is not related to the total strength of staff in a category.

The progress made in filling up the quota of Scheduled Castes and Scheduled Tribes during the year 1976 was as under:

offices and the undertakings under the control of his Ministry;

(b) the extent to which the reservation has been fulfilled at all levels; and

(c) the time by which the posts reserved are likely to be filled up by the candidates of the reserved category?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). Information in respect of the Ministry, and four of the Undertakings namely National Fertilizers Ltd., Hindustan Organic Chemicals Ltd., Hindustan Insecticides Ltd. and Fertilizers & Chemicals Travancore Ltd. is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-340/77].

Information in respect of the remaining five public sector undertakings namely Pyrites, Phosphates and Chemicals Ltd., Madras Fertilizers Ltd., Fertilizer Corporation of India Ltd., Indian Drugs and Pharmaceuticals Ltd., and Hindustan Antibiotics Ltd. is being collected and will be laid on the Table of the House as early as possible.

There are no attached and subordinate offices under the administrative control of this Ministry.

Reservation of Posts for Scheduled Castes and Tribes

367. SHRI SHEO SAMPAT: Will the Minister of PETROLEUM, AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the percentage of posts reserved for Scheduled Castes and Scheduled Tribes for various categories from bottom to top in this Ministry, its attached and subordinate offices and in various undertakings under the control of his Ministry;

(b) the extent to which the reserved quota has been fulfilled at all levels;

(c) whether there is any category of posts where the representation of this category is not adequate; and

(d) the time by which the posts reserved for this category are likely to be filled by the suitable candidates?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The percentage of vacancies reserved for Scheduled Castes/Scheduled Tribes, filled by direct recruitment, for various categories in the Ministry is as under:—

Group	Scheduled Castes	Scheduled Tribes
Group 'A'	15%	7-1/2%
Group 'B'	15%	7-1/2%
Group 'C'	15%	7-1/2%
Group 'D'	16-2/3%	7-1/2%

This reservation also applies to posts in public Undertakings under this Ministry to whom Presidential Directives on the subject have been issued. The percentage of reservation for direct recruitment to posts in Group 'C' and 'D' however varies depending on the population of Scheduled Castes and Scheduled Tribes in the respective States.

There are no Attached or Subordinate Offices under the Ministry.

(b) Extent to which reserved quota has been fulfilled in the Ministry is as follows:—

Group	Scheduled Castes	Scheduled Tribes
Group 'A'	21.07%	..
Group 'B'	38.80%	..
Group 'C'	50.00%	16.67%
Group 'D'	52.74%	14.53%

Information in respect of Undertakings is being collected and will be laid on the Table of the Sabha:

(c) Yes, in all categories of posts in the Ministry.

(d) Presidential directives regarding reservation of posts for Scheduled Castes and Scheduled Tribes have been communicated to the public sector undertakings for implementation. It is being impressed upon them from time to time to ensure the implementation of the directives. A close watch on the implementation of the directives is also kept. While it is difficult to indicate any time limit by which the posts reserved for Scheduled Castes and Scheduled Tribes are likely to be filled up, as it depends upon many factors every endeavour will be made to fulfil the requirement as early as possible.

पटना में गंगा पर सड़क एवं रेल पुल

368. श्री मृत्युंजय प्रसाद शर्मा : क्या रेल मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या पटना तथा दक्षिण बिहार से उत्तर बिहार को जोड़ने के लिए गंगा पर पटना